

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 255
CP.157/73(4)/ND/202

IN THE MATTER OF:

M/s. Electrotherm (India) Limited. ... Applicant/Petitioner

Versus

M/s. ET Infra Delevelopers Private ... Respondent
Limited

Under Section: 73 (4)

Order delivered on 12.01.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify on 03.02.2021.


T.S. Singh
(Court Officer)